

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A. No. 20/441/2017

HYDERABAD, THIS THE 7th DAY OF JANUARY 2020

THE HON'BLE MR. B.V.SUDHAKAR, MEMBER (A)

VASAMSETTY PURNA SHANUMUKA RAO,
S/o Suryanarayana,
Aged about 55 years,
Store Telecom Technician,
O/o D.E® MTCE, BSNL, Amalapuram,
HR No.199303722,
R/o Amalapuram, Q.No.F3,
Telecom Quarters, College Road,
Amalapuram, East Godavari District.

...Applicant.

(By Advocate: Mr.V Ravichandran)

Vs.

1. The Union of India, Rep. by the Principal General Manager, Telecom District, BSNL, Rajamahendravaram-533 150, East Godavari District.
2. The Sub Divisional Engineer (Admn.), O/o General Manager, Telecom District, BSNL, Rajamahendravaram-533 150, East Godavari District.
3. The Divisional Engineer, RAPM, Amalapuram (SLM), BSNL, East Godavari District.
4. The Sub Divisional Engineer GR APM, BSNL, Allavaram, East Godavari District.

...Respondents.

(By Advocate: Mrs. K Sridevi, SC for BSNL)



ORAL ORDER

OA has been filed challenging the transfer order.

2. Learned counsel for the applicant did not appear, inspite of the case being called on 22.06.2017, 28.10.2019 and 31.12.2019. On 31.12.2019, final opportunity was granted to the applicant's counsel to present his case, and the case was ordered to be posted under the caption "for dismissal" today. Even today, neither the applicant nor the learned counsel for applicant appeared. Hence, it is obvious that applicant or applicant's counsel is not interested to pursue the OA.

3. Hence, the OA is dismissed for lack of prosecution.

4. There shall be no order as to costs.

(B V SUDHAKAR)
MEMBER (A)

vsn